

**Vacant Posts of Copy Holders in G.O.I.  
Press, Ring Road**

3577. SHRI K. LAKKAPPA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that a good number of posts of copy holders are lying vacant in the Government of India Press, Ring Road, New Delhi ;

(b) if so, how many of them are of unreserved category and how many of them are for SC and ST ; and

(c) the action taken so far to fill up the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b). No, Sir, only 4 posts of Copy Holders are vacant in the Government of India Press, Ring Road, New Delhi out of which 3 are reserved for SC/ST and 1 is unreserved.

(c) One post, reserved for SC candidate and one unreserved post have fallen vacant recently due to transfer of the incumbents of the posts to other Departments. The other 2 posts are reserved for ST candidates and the posts have not been filled up due to non-availability of suitable candidates, even though efforts were made to fill them up through DAVP and Local employment through advertisements in newspapers. Further efforts are being made to fill up the vacant posts.

**Allocation for Rural Roads under the  
Minimum Needs Programme for  
Andhra Pradesh**

3578. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the allocation for rural roads under the Minimum Needs Programme for Andhra Pradesh during the Sixth Five Year Plan ;

(b) whether there is any shortfall in uti-

lisation of funds during the above period ; and

(c) if so, the reasons therefor ?

**THE MINISTER OF STATE OF THE  
MINISTRY OF RURAL DEVELOPMENT**

(SHRI HARINATHA MISRA) :

(a) Rs. 15 crores.

(b) No, Sir.

(c) Does not arise.

**Dereservation of Forest in Andhra Pradesh**

3579. SHRI G. BHOOPATHY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Andhra Pradesh have sought immediate clearance of the Government of India for dereservation of forest land required for construction of the Varadaraja Swamy Gudi Project in Rayalaseema area of Andhra Pradesh ; and

(b) if so, the action Union Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The proposal of the State Government is being examined carefully in view of the environmental implications with special reference to forests and wildlife conservation.

**राजभाषा अधिनियम, 1963 की धारा**

**3(3) का क्रियान्वयन**

3580. श्री रामावतार शास्त्री : क्या खेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजभाषा अधिनियम, 1963 की धारा 3(3) में उल्लिखित 14 मुद्दों को, छ और ग तीनों क्षेत्रों के राज्यों के लिए द्विभाषी रूप में क्रियान्वित करने का प्रावधान है ;

(ख) यदि हां, तो उनके मंत्रालय, विभागों